

High Court of M.P., Jabalpur
DAY TWO – 19.07.2017 (Wednesday)

10.00 a.m. to 11.15 a.m.

Issues relating to –

- Mediation
- Plea Bargaining

– By ***Shri Rajesh Saxena,***
District Legal Aid Officer, MP SL SA

11.15 a.m. to 11.30 a.m.

TEA BREAK

11.30 a.m. to 1.00 p.m.

Admissibility and proof of documentary evidence

– By ***Shri Vidhan Maheshwari,***
O.S.D., MPSJA

1.00 p.m. to 2.00 p.m.

LUNCH BREAK

2.00 p.m. to 3.15 p.m.

Basic knowledge in Civil remedies with special emphasis on injunction

– By ***Shri Awdhesh Kumar Gupta,***
OSD, MPSJA

3.15 p.m. to 3.30 p.m.

TEA BREAK

3.30 p.m. to 5.00 p.m.

Open interactive session on problems of Panel Lawyers

– By **Member Secretary, MP SL SA**
&
Director In-charge, MPSJA

(Followed by Valedictory session)

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR INCHARGE

